

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU**

*(Through web-based video conferencing platform)*

**ITEM No.03  
C.P.(IB)No.73/BB/2024**

**IN THE MATTER OF:**

M/s. Smartowner Capital Growth Fund 1 ... Petitioner  
Vs.  
M/s. Pinehalli Properties Pvt. Ltd. ... Respondent

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 22.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Saji P. John  
For the Respondent : Shri Theerthesh B.S

**ORDER**

1. Heard the Ld. Counsels appearing for the Parties.
2. Ld. Counsel appearing for the Petitioner submits that pleadings are complete in the matter.
3. List the case on **12.08.2024**.

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
T.KRISHNAVALLI  
MEMBER (JUDICIAL)**

Shruthi